

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1248/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Shobha Marwah & anr Vs Earth Iconic Infrastructures

SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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i.	Abhay Sahai	Advocate	Petitioner	
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Abhay Sahai

ORDER

Learned counsel for the petitioner seeks and is granted two weeks time to file  
necessary information under the IBC in terms of notification dated 07.12.2016.

List again on 19.04.2017.

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(R. VARADHARAJAN)  
MEMBER (J)